

Monthly Report on Compliance with the 3 Adjournment Rule								
Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of dayes between Final hearing and Judgment	Number of Adjournments Granted
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Nil					
2	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	TS (Com)	22/2024	05-09-2020	28-01-2025	7 Days	21
3	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc. Arb (Com)	94/2024	24-05-2024	14-01-2025	223 Days	0
4	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc. Arb (Com)	54/2024	12-05-2023	14-01-2025	1 Days	8
5	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc. Arb (Com)	105/2024	09-08-2024	27-01-2025	1 Days	0
6	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	Nill					
7	Commercial Court Siliguri	Darjeeling ,jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	NIL					